

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:6933
ANSWERED ON:07.05.2010
ELECTRIFICATION OF VILLAGES
Bhagat Shri Sudarshan

Will the Minister of POWER be pleased to state:

- (a) whether a number of cases of irregularities regarding the electrification of villages under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) has come to the notice of the Government;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (c) : The electricity infrastructure in the villages have been created in line with the provision made in the sanctioned Detailed Project Reports (DPRs) under RGGVY. The representations/suggestions have been received from various quarters which are taken as feed back for improvement/effective implementation of the scheme. As regards the complaints relating to implementation of rural electrification works, the Ministry of Power or Rural Electrification Corporation Ltd., the nodal agency for Rajiv Gandhi Grameen Vidyutikaran Yojana, takes up the matter with the concerned Implementing Agencies and resolves the issues promptly. Further, for proper monitoring and ensuring quality of works, a three tier Quality Control mechanism has been put in place in respect of projects approved during the XI Plan Period.